

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
IB - 3197/ND/2019

IN THE MATTER OF:

M/s Punjab National Bank

Vs

M/s Rakheja Fashions Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC,2016

Order delivered on 17.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Adjourn the matter to 17.01.2020

SD/-

(SAROJ RAJWARE)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)